

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 111 OF 2019 &
IA NOS. 935, 1274, 1372 & 1352 OF 2019

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lupin Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anshuman Sharma
Mr. Girik Julka

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

Heard learned counsel for the Appellant and Respondent No. 2 for some time.

List the matter for further hearing on **07.08.2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson